

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-22(ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

vs

M/s Shekar Resorts Ltd. & Ors.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 7 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

Order delivered on 05.03.2019

For the Petitioner/Applicant


: Mr. Anant A Pavgi, Adv. Mr. Kapil Chaudhary

For the Corporate Debtor

: Ms. Kanika Jain, Adv.

ORDER

Renotified for hearing on 28.03.2019.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)
MEMBER (JUDICIAL)